

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 20.04.2019

NOTICE

Take notice that the matters adjourned vide notice dated 16.04.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) No. 102 of 2018	Shirish Deepak Kulkarni Vs. Union of India	18.04.2019	09.05.2019
2.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	18.04.2019	07.05.2019
3.	Competition Appeal (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. CCI &Ors. With	18.04.2019	23.05.2019
4.	Competition Appeal (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI &Anr. with	18.04.2019	23.05.2019
5.	Competition Appeal (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India &Anr. With	18.04.2019	23.05.2019
6.	Competition Appeal (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	18.04.2019	23.05.2019
7.	Competition Appeal (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI &Anr. With	18.04.2019	23.05.2019
8.	Competition Appeal (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI &Anr. With	18.04.2019	23.05.2019
9.	Competition Appeal (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India &Anr. With	18.04.2019	23.05.2019
10.	Competition Appeal (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. &Anr. Vs. CCI &Anr. With	18.04.2019	23.05.2019
11.	Competition Appeal (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI &Anr.	18.04.2019	23.05.2019

		With		
12.	Competition Appeal (AT) No. 37 of 2017	Bimal Kumar Khandelwal&Anr. Vs. CCI &Anr. with	18.04.2019	23.05.2019
13.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. &Anr. Vs. CCI &Anr.	18.04.2019	23.05.2019

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By Order

**-sd/-
Registrar**